Through Fax

(J.H.C. Sch. 1-7)

From:
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

: Office - 0651-2481449 Fax No. - 0651 - 2481116

File No. XIX(I)/5/2016-17/Apptt. Letter No._____/Apptt. Dated:____

To.

The Member Secretary,

Jharkhand Legal Services Authority (JHALSA), Ranchi

Sub: - Regarding exemption of Sri Mahesh Chander Verma, Addl. Judicial Commissioner – I, Ranchi from participating in the "Third Eastern Region Round Table Conference on Effective Implementation of Juvenile Justice (Care and Protection of Children) Act, 2015" scheduled to be held on 11th – 12th February, 2016 at Hotel BNR Chanakya, Ranchi.

Ref.:- Your letter no. JHALSA/353 dated 06.02.2017 & this Court's letter no. 524/Apptt. dated 31.01.2017.
Sir,

Apropos the letters on the subject above, I am directed to inform you that the Court has been pleased to exempt Sri Mahesh Chander Verma, Addl. Judicial Commissioner – I, Ranchi from participating in the "Third Eastern Region Round Table Conference on Effective Implementation of Juvenile Justice (Care and Protection of Children) Act, 2015" scheduled to be held on 11th – 12th February, 2016 at Hotel BNR Chanakya, Ranchi.

The officer concerned may be informed accordingly.

Yours faithfully, Sd/- A.K. Choudhary Registrar General dated, the Ranchi ... C. S. 2. 1.2

Copy forwarded to the Judicial Commissioner, Ranchi for information / the Director, Judicial Academy Jharkhand, Ranchi for information / Sri Mahesh Chander Verma, AJC – I, Ranchi / the C.P.C., E-Courts Project High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

Registrar General